

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL APPLICATION (BA) NO.286 OF 2020
(Rajesh s/o. Babulal Tayade vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

Mr.A.M.Joshi, learned Additional
Public Prosecutor for respondent/State seeks time
to file reply. Time is granted.

List the matter on 5.5.2020.

JUDGE

jaiswal